

**Central Administrative Tribunal  
Principal Bench**

**OA No.863/2016**

New Delhi, this the 22<sup>nd</sup> day of March, 2016

**Hon'ble Mr. V.N. Gaur, Member (A)  
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

1. Sh. Hasnuzzaman,, age 40 years,  
S/o Sh. Mohd. Mustaq,  
R/o B-199, Street No.8,  
Bhagirath Vihar,  
Phase-II, New Mustafabad,  
Delhi-110094.
2. Smt. Fouzia Begum, age 40 years,  
W/o Shri Mirazuddin,  
R/o 1101, First Floor,  
Gali Chabuk Sawar,  
Lal Kuan,  
Delhi-110006.
3. Ms. Farhat Parveen, age 42 years,  
W/o Shri Mohd. Nadeem,  
R/o H.No.2301,Chhatta Momgran,  
Bazar Chitli Qabar,  
Delhi-110006.
4. Ms. Shahina Khatoon, age 45 years,  
W/o Sh. Nayeem Ahmed,  
R/o H.No.C-7, Dilshad Colony,  
Delhi-110095.
5. Sh. Mohd. Naeem Ahmed, age 38 years  
S/o Sh. Abdul Waheed,  
R/o F-237, New Seemapuri,  
Delhi.

(All the above applicants are unemployed.)

(None) ...applicants

**Versus**

1. East Delhi Municipal Corporation,  
Through its Commissioner,  
Office at : CSIDC Building,  
Patpar Ganj Industrial Area,  
New Delhi.
2. South Delhi Municipal Corporation,  
Through its Commissioner,  
Office at : Dr. Shyama Prashad Mukahrjee,  
Civic Center, Zakir Hussain Marg,  
New Delhi-110002.

...respondents

### **ORDER (ORAL)**

#### **Mr. V.N. Gaur, Member (A) :-**

This OA was listed on 02.03.2016, 11.03.2016 and then on 21.03.2016 and today again, but the arguing counsel for the applicant was not present. It appears that the applicants are not interested to pursue the matter further. Accordingly, the OA is dismissed in default. No costs.

( Dr. Brahm Avtar Agrawal )  
Member (J)

( V.N. Gaur )  
Member (A)

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